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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Papers to be laid.

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): On behalf of Shri Shripad Yesso Naik, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2012-2013, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 76/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Victoria Memorial Hall, Kolkata, for the year 2012-2013, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Victoria Memorial Hall, Kolkata, for the year 2012-2013.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 77/16/14]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2012-2013, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2012-2013.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 78/16/14]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur, for the year 2012-2013, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rampur Raza Library, Rampur, for the year 2012-2013.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 79/16/14]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2012-2013, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Kolkata, for the year 2012-2013.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No. LT 80/16/14]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2012-2013, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2012-2013.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library. See No. LT 81/16/14]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the South Zone Cultural Centre, Thanjavur, for the year 2010-2011, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Zone Cultural Centre, Thanjavur, for the year 2010-2011.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library. See No. LT 82/16/14]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the South Zone Cultural Centre, Thanjavur, for the year 2011-2012, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Zone Cultural Centre, Thanjavur, for the year 2011-2012.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library. See No. LT 83/16/14]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the South Zone Cultural Centre, Thanjavur, for the year 2012-2013, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Zone Cultural Centre, Thanjavur, for the year 2012-2013.

- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library. See No. LT 84/16/14]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Nava Nalanda Mahavihara, Nalanda, for the year 2012-2013.  
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Nava Nalanda Mahavihara, Nalanda, for the year 2012-2013, together with Audit Report thereon.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nava Nalanda Mahavihara, Nalanda, for the year 2012-2013.

- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library. See No. LT 85/16/14]

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Himalayan Culture Studies, Dahung, for the year 2011-2012, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Himalayan Culture Studies, Dahung, for the year 2011-2012.

- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library. See No. LT 86/16/14]

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the North Central Zone Cultural Centre, Allahabad, for the year 2012-2013, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2012-2013.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library. See No. LT 87/16/14]

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री निहाल चन्द) : अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) ब्रह्मपुत्र कैंकर एंड पॉलीमर लिमिटेड और रसायन और उर्वरक मंत्रालय के बीच वर्ष 2014-2015 के लिए हुआ समझौता।

[Placed in Library. See No. LT 88/16/14]

(दो) कर्नाटक एंटीबायोटिक्स एंड फार्मास्यूटिकल्स लिमिटेड और भेषज विभाग, रसायन और उर्वरक मंत्रालय के बीच वर्ष 2014-2015 के लिए हुआ समझौता ज्ञापन।

[Placed in Library. See No. LT 89/16/14]

(तीन) बंगाल केमिकल्स एंड फार्मास्यूटिकल्स लिमिटेड और भेषज विभाग, रसायन और उर्वरक मंत्रालय के बीच वर्ष 2014-2015 के लिए हुआ समझौता ज्ञापन।

[Placed in Library. See No. LT 90/16/14]

(चार) हिन्दुस्तान एंटीबायोटिक्स लिमिटेड और भेषज विभाग, रसायन और उर्वरक मंत्रालय के बीच वर्ष 2014-2015 के लिए हुआ समझौता ज्ञापन।

[Placed in Library. See No. LT 91/16/14]

(2) बंगाल केमिकल्स एंड फार्मास्यूटिकल्स लिमिटेड के वर्ष 2011-2012 और 2012-2013 के वार्षिक प्रतिवेदन तथा लेखापरीक्षित लेखाओं को संबंधित लेखा वर्ष की समाप्ति के पश्चात् नौ माह की निर्धारित अवधि के भीतर सभा पटल पर न रखे जाने के कारण दर्शाने वाले विवरण की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT 92/16/14]

(3) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(क) (एक) हिन्दुस्तान एंटीबायोटिक्स लिमिटेड, पुणे के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) हिन्दुस्तान एंटीबायोटिक्स लिमिटेड, पुणे के वर्ष 2012-2013 का वार्षिक प्रतिवेदन लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library. See No. LT 93/16/14]

(ख) (एक) बंगाल केमिकल्स एंड फार्मास्यूटिकल्स लिमिटेड, कोलकाता के वर्ष 2010-2011 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) बंगाल केमिकल्स एंड फार्मास्यूटिकल्स लिमिटेड, कोलकाता वर्ष 2010-2011 का

वार्षिक प्रतिवेदन लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की

टिप्पणियां।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT 94/16/14]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992:-

(1) The Indo-Tibetan Border Police Force, Combatant Accounts Cadre, Group 'A' and 'B' Posts Recruitment Rules, 2014 published in Notification No. G.S.R. 209(E) in Gazette of India dated 25<sup>th</sup> March, 2014.

[Placed in Library. See No. LT 95/16/14]

(2) The Indo-Tibetan Border Police Force, Animal Transport Cadre (Non-gazetted) Recruitment (Amendment) Rules, 2014 published in Notification No. G.S.R. 359(E) in Gazette of India dated 27<sup>th</sup> May, 2014.

[Placed in Library. See No. LT 96/16/14]

(3) The Indo-Tibetan Border Police Force, General Duty Cadre (Group 'A' Posts) Recruitment (Amendment) Rules, 2014 published in Notification No. G.S.R. 94(E) in Gazette of India dated 18<sup>th</sup> February, 2014.

[Placed in Library. See No. LT 97/16/14]

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. संजीव वात्स्यायन) : अध्यक्ष जी, मैं कनिटनाशी अधिनियम, 1968 की धारा 27 और 28 के अंतर्गत जारी निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(1) बैंकिंग ऑफ मैरिक्स आर्डर, 2014 जो 27 मार्च, 2014 के भारत के राजपत्र में अधिसूचना संख्या

क0आ0 910(अ) में प्रकाशित हुआ था।

(2) बैंकिंग ऑफ हेक्सावलोरोबैंजीन आर्डर, 2014 जो 27 मार्च, 2014 के भारत के राजपत्र में अधिसूचना

संख्या क0आ0 911 (अ) में प्रकाशित हुआ था।

[Placed in Library. See No. LT 98/16/14]

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत) : अध्यक्ष जी, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(1) राष्ट्रीय अनुसूचित जाति वित्त और विकास निगम तथा सामाजिक न्याय और अधिकारिता मंत्रालय

के बीच वर्ष 2014-15 के लिए हुआ समझौता ज्ञापन।

[Placed in Library. See No. LT 99/16/14]

(2) राष्ट्रीय सफाई कर्मचारी वित्त और विकास निगम तथा सामाजिक न्याय और अधिकारिता मंत्रालय

के बीच वर्ष 2014-15 के लिए हुआ समझौता ज्ञापन।

[Placed in Library. See No. LT 100/16/14]